GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO. 3089. TO BE ANSWERED ON MONDAY, THE 5^{TH} DECEMBER, 2016.

INVESTMENT BY NRIS

3089. SHRI LAXMI NARAYAN YADAV: SHRI HARISHCHANDRA CHAVAN: SHRI RAGHAV LAKHANPAL: SHRI MANSUKHBHAI DHANJIBHAI VASAVA: SHRI PRATAPRAO JADHAV:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether any concessions are being given to the Non-Resident Indians (NRIs) for investment in the country;
- (b) if so, the details thereof;
- (c) the number of NRIs to whom concessions/exemptions have been given and the amount of investment made by them during the last three years, sector-wise; and
- (d) the total value of investment made in the country during the said period?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) & (b): Government has put in place an investor-friendly policy under which FDI up to 100% is permitted under the automatic route in most sectors/activities including investments from Non-Resident Indians (NRIs). Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly, including for NRIs.

The extant FDI policy allows special dispensation for NRI investments in Construction Development and Civil Aviation sectors. Further, investments made under Schedule 4 of FEMA (Transfer or Issue of Security by Persons Resident Outside India) Regulations on non-repatriation basis by NRIs, PIOs, OCIs and Companies, Trusts and Partnership Firms incorporated outside India and owned by such NRIs, PIOs and OCIs are deemed to be domestic investment at par with investment made by residents.

(c) & (d): Information in respect of concessions/exemptions given to the NRIs is not centrally maintained. Further, sector-wise detail of investment by Non-Resident Indians (NRIs) in India is not maintained. However, the total investment made by NRIs on repatriation basis in Indian companies along with the total FDI equity inflow reported in the country during the last three years is as under:

Year	FDI by NRIs	Total	FDI	Equity	inflow
2013-14	8,484.56			1,475	,177.76
2014-15	10,340.26			1,891	,071.26
2015-16	16,759.68			2,623	,215.61

(Rs. in million)